Rajesh Kumar Singh

Director (Academics)/ Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O) Email: dja@nic.in

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/5095

15th October, 2025

To

10858

- 1. The Ld. Principal District & Sessions Judge (HQs), Central, THOT AND
- 2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
- 3. The Ld. Principal District & Sessions Judge, South, Saketa
- 4. The Ld. Principal District & Sessions Judge, South-West, Dwarka
- 5. The Ld. Principal District & Sessions Judge, West, THC
- 6. The Ld. Principal District & Sessions Judge, South-East, Saket

Sub.: Court Attachment of Traince Officers of DJS in District Courts w.e.f. 25th October, 2025 to 07th November, 2025.

Respected Sir/Madam.

A batch of 51 (fifty-one) newly appointed Officers to Delhi Judicial Service (DJS) have reported to the Delhi Judicial Academy for their one year Induction Training Course. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that as per schedule (Annexure 'A'), the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 25th October, 2025 to 07th November, 2025.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/

Copy for information to:

The Trainee DJS Officers (through email only).

15th October, 2025

(Rajesh Kumar Singh)

Practical Training of 51 newly appointed Officers of DJS (2025 Batch) (Alphabetically)

w.e.f. 25th October, 2025 to 07th November, 2025

		<u> </u>	-	1	Court
SI.	Name of Trainee Officer	Name of Trainee Officer Name of Judicial Officer attached with			
No.	to a contraduction of employing in New York of the Medical and American and a series of the American and American	The contract of the contract o		District	Complex
1	Abhinav Sharma	Mr. Robinjeet Singh	JM First Class	New Delhi	PHC
-	Aditya Vyas	Ms. Himanshi Tyagi	JM First Class	Central	THC
3	Akshay	Ms. Preeti Rajoria	JM First Class	Central	THC
4	Akshay Jain	Mr. Ankit Garg	JM First Class	New Delhi	PHC
5	Alok Singh	Mr. Anuradha Sonker	JM First Class	South-West	Dwarka
6	Anu Meena	Ms. Shipra Dhankar	JM First Class	Central	THC
7	Anubhav Verma	Mr. Manuj Kaushal	JM First Class	Central	THC
. 8	Anusha Sharma	Mr. Vaibhav Kumar	JM First Class	New Delhi	PHC
	Benjamin Vanlalvena	Mr. Aridaman Singh Cheema	JM First Class	South-East	Saket
10	Bhavya Phutela	Mr. Animesh Kumar	JM First Class	New Delhi	PHC
11	Deepika Chaudhary	Mr. Robinjeet Singh	JM First Class	New Delhi	PHC
12	Deepika Kanda	Mr. Nidhish Kumar Meena	JM First Class	South-West	Dwarka
13	Deshna Jain	Mr. Raghav Sharma	JM First Class	South-East	Saket
14	Divesh Sawhney	Mr. Bhanu Pratap Singh	JM First Class	South	Saket
15	Harshita Gautam	Mr. Gaurav Goyal	JM First Class	Central	THC
16	Ishita Pal	Mr. Sukhjeet Singh	JM First Class	South	Saket
17	Karan Sharma	Mr. Ashish Kumar Meena	JM First Class	South	Saket
18	Kareena Negi	Ms. Neetika Kapoor	JM First Class	South-West	Dwarka
19	Kritika Narayan	-i√fs. Vijayshree Rathore	JM First Class	West	THC
20	Kushagra Srivastava	Mr. Abhinav Ahlawat	JM First Class	South-West	Dwarka
21	Love Jindal	Mr. Raj Kumar Singh	JM First Class	Central	THC
22	Mayank Gupta	Mr. Anshul Singhal	JM First Class	West	THC
23	Meenal Gandhi	Mr. Karanbir Singh	JM First Class	Central	THC
24	Mudita Gairola —	Ms. Aneeza Bishnoi	JM First Class	West	THC
25	Naveen Meena	Ms. Deeksha Sethi	JM First Class	South-West	Dwarka
26	Neha Gulia -	Wir. Shashank Nandan Bhatt	JM First Class	West	THC
	Niharika Diwan	Mr. Animesh Kumar	JM First Class	New Delhi	PHC
28	Payal Negi	Ms. Yashdeep Chahal	JM First Class	New Delhi	PHC
	Prakhar Marmat	Mr. Harshal Negi	JM First Class	South-West	Dwarka
30	Pranshu Shukla -	Ms. Sheetal Rani	JM First Class	West	THC
31	Preksha Jain	-Ms. Komal Garg	JM First Class	West	THC
32	Priyadarshini Nancy Chaudhary	Mr. Vaibhav Kumar	JM First Class	New Delhi	PHC
	Rachit Taparia	Mr. Harjot Singh Aujla	JM First Class	South-West	Dwarka
	Raghavi Govil	Mr. Rahul Jain	JM First Class	South-East	Saket
	Ritu Meena	Ms. Aditi Rao	JM First Class	South-East	Saket
	Riya	-Ms. Bharti Garg	JM First Class	West	THC
37	Samridhi Talwar	Ms. Deepika Thakran	JM First Class	South-East	Saket
1		Mr. Chatinder Singh	JM First Class	South	Saket
- (10-10-10)		-Ms. Bharti Garg	JM First Class	West	THC
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SI.	Name of Trainee Officer Name of Judicial Officer attached with		District	Court Complex	
40	Shikha Mukesh Meena	Mr. Rishabh Kapoor	JM First Class	South-West	Dwarka
	Shivam Bhatt	-Ms. Aakanksha	JM First Class	West	THC
200 700	Shivangni Meena	Ms. Divya Yadav	JM First Class	South-West	11 (00) (100 miles)
$\overline{}$	Shreya Mishra	Ms. Payal Singal	JM First Class	Central	THC
44	Shubhneet Singh Sarao	Mr. Tushar Gupta	JM First Class	West	THC
45	Simran Walia	Ms. Preeti	JM First Class	Central	THC
46	Stuti Garg	Mr. Ankit Garg	JM First Class	New Delhi	PHC
47	Tabish Qamar	Mr. Harjot Singh Aujla	JM First Class	South-West	Dwarka
48	Tanisha Singh	Mr. Bhavaya Karhail	JM First Class	South-East	Saket
49	Vaibhav	Mr. Shashank Nandan Bhatt	JM First Class	West	THC
50	Vedprakash Meena	Ms. Kritika Jain	JM First Class	South-West	Dwarka
51	Yavnika	Ms. Yashdeep Chahal	JM First Class	New Delhi	PHC



THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI No. 28516 - 2852 Court-Attachment/JOTP/Gaz./PDJ/West/2025 dat

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.

2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.

3. For uploading on LAYERS.

4. For uploading on centralized website through LAYERS.

Officer-In-charge (Judicial Branch)/ District Judge (Commercial Court)-05 For Principal District & Sessions Judge (West)